

Cont.Case (Civil)

FILING NUMBER: 2808/2020

Lal Tudu

: Petitioner

Vs

State of Jharkhand and Ors

: Opposite Parties

BENCH : S.J

CFS:

PETITION : N.A

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

No defects

Ranjeet Kumar Pankaj
18/06/2020.